

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/58 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Murtaza Ahmed Choudhury,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the 7th January, 2022

Sub:- **Casual leave.**

Ref:- Your Letter No.DJDH/21/2022, dated 03.01.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 03.01.2022**, has been granted.

Yours faithfully,

Sdf

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-90/1996/59/A, dated , 07-01-2022

Copy to:

1. ~~The Project Manager, Gauhati High Court.~~

Sdf
07/01/22

JT.REGISTRAR (VIGILANCE)

Rds